GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:393 ANSWERED ON:09.08.2012 RURAL ROAD PACKAGE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has cleared rural roads package to ensure growth and remove Maoist influence in forested tribal area;
- (b) if so, the details thereof along with the amount allocated for this purpose, State-wise;
- (c) whether any norms has been relaxed for this purpose;
- (d) if so, the details thereof; and
- (e) the time by which the aforesaid package will be finalised?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): For Selected Tribal and Backward districts covered under Integrated Action Plan (IAP) under Pradhan Mantri Gram Sadak Yojana (PMGSY) 20,774 road works having length of 87,935 km. have been sanctioned. The value of projects cleared for this purpose is Rs. 27,27,424.70 lakhs. State-wise details are enclosed as per Annexure.
- (c) to (e): Following major relaxations have been given by the Ministry in Selected Tribal and Backward districts covered under Integrated Action Plan (IAP) under Pradhan Mantri Gram Sadak Yojana (PMGSY):
- (i) All habitations with a population of 250 and above (in 2001 census) will be eligible for coverage under PMGSY as against the population of 500 in other areas.
- (ii) Cost of bridges upto 75 meters under PMGSY will be borne by the Government of India as against 50 meters for other areas.
- (iii) The minimum tender package amount is reduced to Rs. 50 lakhs.
- (iv) The time limit upto 24 calendar months would be allowed for completion of work. However, no extra liability, if any, on account of cost escalation shall be met from the programme fund provided by the Ministry of Rural Development, Government of India.